

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

NOTIFICATION

No: 1061 Dated: 03-03-2016

The 15th day of April, 2016, being a provincial holiday for Jammu province
be read within the brackets, in the calendar for the year 2016.

By order;


(M. K. Hanjura)
Registrar General

No: 40995-41009/Ng Dated 3/3/16

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu
2. Secretary to Hon'ble Mr. Justice _____
...for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu
4. Secretary to Government, Department of LJ&PA, Civil Sectt. Jammu
- 5-6. Registrar Judicial, High Court wing, Jammu/Srinagar
- 7-8. President, High Court Bar Association, Jammu/Srinagar
...for information and necessary action.
9. Incharge NIC for uploading the same on the High Court website.
10. Order file.


Registrar General